

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST) : THC : DELHI

ORDER

In partial modification of this office earlier order No.194/5355-5391/Rules/Gaz./2019 dated 18.02.2019 and in compliance to letter No.3228-3239/Rules/DHC/2015 dated 05.02.2015, under Rule 7 (c) Part B Chapter 1 Volume I of Delhi High Court Rules & Orders, Link of the Officers of Delhi Higher Judicial Service, have been made as Link 'A', 'B' & 'C', as mentioned against their respective names, to get the petition box opened if the Judicial Officer mentioned in column 1 happens to be on leave/training, with immediate effect.

Delhi Higher Judicial Service:-

| S. No | Name of District & Sessions/Additional Sessions Judge (1) | Link "A" Additional District & Sessions Judge | Link "B" Additional District & Sessions Judge <i>(In case the link Additional Sessions Judge- 'A' is on leave or not available)</i> | Link "C" Additional District & Sessions Judge <i>(In case the link Additional Sessions Judge- 'A' & 'B' are on leave or not available)</i> |
|-------|--|--|--|---|
| 1 | District & Sessions Judge | Ms. Sugandha Aggarwal, ADJ-07 | Sh. Narinder Kumar, ADJ-04 | Sh. Hasan Anzar, ADJ-06 |
| 2 | Dr. Archana Sinha, ASJ-06 | Ms. Nivedita Anil Sharma, ASJ-01, | Sh. Pooran Chand, ASJ-02 | Ms. Vrinda Kumari, ASJ-07 |
| 3 | Sh. Virender Kumar Goyal, ASJ-04 | Sh. Saurabh Partap Singh Laler, ASJ(Pilot Court) | Sh. Bhupesh Kumar, ASJ (SFTC)-01 | Dr. Shahabuddin, Spl. Judge, NDPS |
| 4 | Ms. Nivedita Anil Sharma, ASJ-01 | Ms. Vrinda Kumari, ASJ-07 | Dr. Archana Sinha, ASJ-06 | Sh. Bhupesh Kumar, ASJ (SFTC)-01 |
| 5 | Dr. Shahabuddin, Spl. Judge, NDPS | Ms. Nirja Bhatia, ASJ-03 | Sh. Ajay Gulati, ASJ-05 | Sh. Virender Kumar Goyal, ASJ-04 |
| 6 | Sh. Narinder Kumar, ADJ-04 | Ms. Savitri, ADJ-02 | Sh. Raj Kumar, POMACT-01 | Ms. Charu Aggarwal, ADJ-03. |
| 7 | Ms. Himani Malhotra, POMACT-02 | Sh. Raj Kumar, POMACT-01 | Sh. Hasan Anzar, ADJ-06 | Ms. Charu Aggarwal, ADJ-03 |
| 8 | Sh. Bhupesh Kumar, ASJ (SFTC)-01 | Dr. Shahabuddin, Spl. Judge, NDPS | Ms. Nivedita Anil Sharma, ASJ-01 | Sh. Ajay Gulati, ASJ-05 |
| 9 | Ms. Nirja Bhatia, ASJ-03 | Sh. Pooran Chand, ASJ-02 | Sh. Virender Kumar Goyal, ASJ-04 | Sh. Gorakh Nath Pandey, ASJ (FTC) |
| 10 | Sh. Vikas Dhull, ADJ-01 | Ms. Charu Aggarwal, ADJ-03. | Sh. Deepak Dabas, ADJ-05 | Sh. Narinder Kumar, ADJ-04 |
| 11 | Sh. Gorakh Nath Pandey, ASJ (FTC) | Sh. Bhupesh Kumar, ASJ (SFTC)-01 | Dr. Shahabuddin, Spl. Judge, NDPS | Dr. Archana Sinha, ASJ-06 |
| 12 | Sh. Raj Kumar, POMACT-01 | Ms. Himani Malhotra, POMACT-02 | Ms. Sugandha Aggarwal, ADJ-07 | Sh. Deepak Dabas, ADJ-05 |
| 13 | Ms. Vrinda Kumari, ASJ-07 | Dr. Archana Sinha, ASJ-06 | Sh. Gorakh Nath Pandey, ASJ (FTC) | Ms. Nivedita Anil Sharma, ASJ-01, |
| 14 | Sh. Ajay Gulati, ASJ-05 | Sh. Virender Kumar Goyal, ASJ-04 | Sh. Saurabh Partap Singh Laler, ASJ(Pilot Court) | Sh. Pooran Chand, ASJ-02 |
| 15 | Sh. Pooran Chand, ASJ-02 | Sh. Gorakh Nath Pandey, ASJ (FTC) | Ms. Nirja Bhatia, ASJ-03 | Sh. Saurabh Partap Singh Laler, ASJ(Pilot Court) |
| 16 | Ms. Savitri, ADJ-02 | Sh. Narinder Kumar, ADJ-04 | Sh. Deepak Dabas, ADJ-05 | Sh. Vikas Dhull, ADJ-01 |
| 17 | Ms. Sugandha Aggarwal, ADJ-07 | Sh. Hasan Anzar, ADJ-06 | Ms. Charu Aggarwal, ADJ-03. | Sh. Raj Kumar, POMACT-01 |
| 18 | Ms. Charu Aggarwal, ADJ-03. | Sh. Vikas Dhull, ADJ-01 | Ms. Savitri, ADJ-02 | Ms. Himani Malhotra, POMACT-02 |
| 19 | Sh. Saurabh Partap Singh Laler, ASJ(Pilot Court) | Sh. Ajay Gulati, ASJ-05 | Ms. Vrinda Kumari, ASJ-07 | Ms. Nirja Bhatia, ASJ-03 |
| 20 | Sh. Deepak Dabas, ADJ-05 | Sh. Hasan Anzar, ADJ-06 | Sh. Vikas Dhull, ADJ-01 | Ms. Savitri, ADJ-02 |
| 21 | Sh. Hasan Anzar, ADJ-06 | Sh. Deepak Dabas, ADJ-05 | Ms. Himani Malhotra, POMACT-02 | Ms. Sugandha Aggarwal, ADJ-07 |

642/10090-18120

No. _____/Rules/Gaz./2019

(Signature)
 (DHARMESH SHARMA)
 DISTRICT & SESSIONS JUDGE (WEST)

Dated, Delhi the 06/6/19

- Copy forwarded to:-
- The Ld. Registrar General, High Court of Delhi, New Delhi.
 - The Ld. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
 - All the Judicial Officers of DHJS of West District, Tis Hazari Courts, Delhi.
 - The Branch Incharge, Administration Branch, Filing Section, General Branch, ACJ Office, Felicitation Center, West District, Tis Hazari Courts, Delhi.
 - The Director, Directorate of Prosecution, Government of NCT of Delhi.
 - The Public Prosecutor, Tis Hazari Courts, Delhi.
 - The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
 - Reader to the undersigned.
 - For uploading on centralized website through layers.
 - For uploading on layers.

(Signature)
 DISTRICT & SESSIONS JUDGE (WEST)